

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 971
TO BE ANSWERED ON 10/02/2023

PROMOTING ORGANIC FARMING

971. SHRI AYODHYA RAMI REDDY ALLA:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) whether Government is promoting organic farming in the country, if so, the details of the area covered under organic farming at present, State-wise;
- (b) the measures taken under Bhartiya Prakritik Krishi Padhati (BPKP) and the funds earmarked and spent under the BPKP; and
- (c) the steps being taken to promote organic fertilizers to reduce the excessive consumption of urea in the country?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a): Government has been promoting organic farming in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). PKVY is being implemented in all the States other-than North Eastern (NE) States, across the country. MOVCDNER scheme is implemented exclusively in the NE States. The schemes provide end to end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post harvest management support including processing. Under PKVY, farmers are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ Rs 32500/ ha for 3 years is provided to farmers for off farm /on –farm organic inputs under the scheme.

At present the total land area under organic farming is 59.12 lakh ha in the country. The State – wise area covered under organic farming is given at **Annexure- I**.

(b): Bhartiya Prakritik Krishi Padhati (BPKP), under Paramparagat Krishi Vikas Yojana (PKVY) is being implemented since 2020-21 to promote traditional indigenous practices including natural farming. The scheme mainly emphasizes on exclusion of all synthetic chemical inputs and promotes on-farm biomass recycling with major stress on biomass mulching, use of cow dung-urine formulations and other plant based preparations. Under BPKP, financial assistance of Rs 12200/ha for 3 years is provided for cluster formation, capacity building and continuous handholding by trained personnel, certification and residue analysis.

The BPKP scheme is being implemented in the states of Andhra Pradesh, Chhattisgarh, Jharkhand, Kerala, Odisha, Madhya Pradesh, Tamil Nadu and Himachal Pradesh. 4.09 lakh hectare areas has been approved for Natural Farming under BPKP and an amount of Rs.55.99 crores has been released under BPKP to these 8 States.

(c): For reducing excessive consumption of urea, under Soil Health Card (SHC)/ Soil Health Management (SHM) schemes Government is promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers in conjunction with bio-fertilizers and organic manures for improving soil health, fertility and productivity. Under PKVY & MOVCDNER scheme organic manure and bio-fertilizers are used for organic farming which reduces the consumption of chemical fertilizers including urea.

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Annexure- I

State-wise total land under organic farming under NPOP and PGS- India programme certification during 2021-22.

Area (in ha)

S. No.	State	Under NPOP Certification	Under PGS certification
1.	Andhra Pradesh	47922.42	206000.00
2.	Arunachal Pradesh	12636.64	380.00
3.	Assam	18102.94	4400.00
4.	Bihar	30941.01	24600.00
5.	Chhattisgarh	18856.46	109000.00
6.	Goa	12669.88	10080.00
7.	Gujarat	154950.14	2000.00
8.	Haryana	3198.95	400.00
9.	Himachal Pradesh	11160.55	17700.00
10.	Jammu & Kashmir	30675.58	560.00
11.	Jharkhand	58870.14	23940.00
12.	Karnataka	96188.88	20900.00
13.	Kerala	43676.54	96380.00
14.	Ladakh	7280.37	10000.00
15.	Lakshadweep	895.51	2700.00
16.	Madhya Pradesh	1504950.14	175560.00
17.	Maharashtra	1133570.30	32160.00
18.	Manipur	14628.42	600.00
19.	Meghalaya	27508.74	900.00
20.	Mizoram	19038.89	680.00
21.	Nagaland	14269.27	480.00
22.	Delhi	12.948	10000.00
23.	Odisha	488904.77	44800.00
24.	Pondicherry	21.505	160.00
25.	Punjab	7564.60	7000.00
26.	Rajasthan	488904.77	123000.00
27.	Sikkim	75475.28	3000.00
28.	Tamil Nadu	52305.73	8240.00
29.	Telangana	39200.47	13800.00
30.	Tripura	12081.63	1000.00
31.	Uttar Pradesh	70946.65	78580.00
32.	Uttarakhand	89670.88	140540.00
33.	West Bengal	7280.37	2400.00
34.	Daman Diu & Dadar Nagar	-	11100.00
35.	Andaman & Nicobar	-	1360.00
36.	Chandigarh	-	1300.00
	Total	4726714.74	1185700.00
Grand total		5912414.74	

Source: NPOP (APEDA)

PGS (NCONF)
